

ORISSA HIGH COURT**FILING REPORT AS ON :18/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008005/2023	LALU @ NARAYAN MOHAPATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	CHANDANPUR /79 /2023 () //
2	BLAPL/0008006/2023	DILLIP SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /2 /2023 () //
3	BLAPL/0008007/2023	DILLIP SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /240 /2022 () //
4	BLAPL/0008008/2023	MANTU @ ARJUN PRASAD SONKAR VS STATE OF ODISHA	PRADIP MOHANTY VS	HEMGIR /216 /2023 () //
5	BLAPL/0008009/2023	AMIR HANTALA VS STATE OF ODISHA	T. N. MURTY VS	JEYPORE MAHILA /37 /2023 () //
6	BLAPL/0008010/2023	RIHAN TURUK VS STATE OF ODISHA	T.N. MURTY VS	JEYPORE TOWN /103 /2023 () //
7	BLAPL/0008011/2023	RANJAN MOHANTY VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /458 /2022 () //
8	BLAPL/0008012/2023	MAHAMMAD FARUK VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE MAHILA /56 /2021 () //
9	BLAPL/0008013/2023	SUKANTA KUMAR BEHERA @ PINTU VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	CHHENDIPADA /308 /2021 () //
10	BLAPL/0008014/2023	MITU PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	PURUSHOTTAMPUR /437 /2023 () //
11	BLAPL/0008015/2023	BHOJRAJ DHARUA VS STATE OF ODISHA	SAHASRANSU SOURAV VS	HEMGIR /15 /1999 () //

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12	BLAPL/0008016/2023	PRANAB @ KANHA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /102 /2023 () //
13	BLAPL/0008017/2023	BANAMALI PRADHAN VS STATE OF ODISHA	LAXMAN PRADHAN VS	TIKABALI /87 /2022 () //
14	BLAPL/0008018/2023	JAIPAL MUNDA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /390 /2022 () //
15	BLAPL/0008019/2023	DAMBARU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
16	BLAPL/0008020/2023	ASTIK NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
17	BLAPL/0008021/2023	DEEPAK GOUDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	BOIPARIGUDA /126 /2020 () //
18	BLAPL/0008022/2023	DILLIP SETHI VS STATE OF ODISHA	SRIKANTA KUMAR NATH VS	BALIMI /47 /2023 () //
19	BLAPL/0008023/2023	BULU @ ASHOK SENAPATI VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	SARANAKUL /58 /2022 () //
20	BLAPL/0008024/2023	BIJAY KUMAR MOHAPATRA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
21	BLAPL/0008025/2023	TUKUNA @ RAJENDRA NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	ODAGAON /84 /2023 () //
22	BLAPL/0008026/2023	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	NEMALO /63 /2023 () //
23	BLAPL/0008027/2023	NRUSINGHA PATRA @ NARASINGHA	SATYAJIT MOHAPATRA	RASGOBINDPUR /77 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008028/2023	DHANESWAR MAJHI	SURYAKANTA DWIBEDI	BHAWANIPATNA SADAR /137 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008029/2023	BIREN @ BIRENDRA SARAF	JUGALA KISHORE PANDA	SONEPUR /234 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008030/2023	GOURANGA PANGI	JULU KHANSAMA	MACHHKUND /112 /2022
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008031/2023	MANGAL GARDIA	SWARAJ PATEL	SUNDARGARH SADAR /19 /2021
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008032/2023	PRASANTA KUMAR PANDA	SABYASACHI MISHRA	BALANGA /92 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008033/2023	GURUBARI PRADHAN	SURYA KANTA PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008034/2023	RAJ KUMAR MIRDDHA	SURYA KANTA PRADHAN	AMBABHONA /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008035/2023	KESHAB BHOI	KASHINATH PATTANAİK	CUTTACK SADAR /402 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008036/2023	RINKU @ SURENDRA SETHI	ASUTOSH TRIPATHY	THAKURGARH /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008037/2023	LINGARAJ THAPA	BISWARANJAN DALAI	GOCHHAPADA /54 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008038/2023	BAHADUR MAJHI	SAROJ KUMAR DASH	BANGRIPOSI /180 /2023
		VS	VS	()

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35	BLAPL/0008039/2023	STATE OF ODISHA AKASH @ MAHESWAR NAIK VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /102 /2023 ()
36	BLAPL/0008040/2023	STATE OF ODISHA GANESWAR SAHOO VS	SATYA RANJAN MULIA VS	// DHENKANAL SADAR /697 /2022 ()
37	BLAPL/0008041/2023	STATE OF ODISHA GADA DAS VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /202 /2022 ()
38	BLAPL/0008042/2023	STATE OF ODISHA BEIN @ DILLU BEHERA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /411 /2023 ()
39	BLAPL/0008043/2023	STATE OF ODISHA ABHIJIT SINGH VS	DIBYAJYOTI SAHOO VS	// / /0 ()
40	BLAPL/0008044/2023	STATE OF ODISHA BASUDEV JALA VS	ASIT KUMAR JENA VS	// CHITRAKONDA /114 /2022 ()
41	BLAPL/0008045/2023	STATE OF ODISHA KAMENI @ ANUPAMA PRADHAN VS	RAGHUNATH SINGH VS	// DHAULI PS /106 /2023 ()
42	BLAPL/0008046/2023	STATE OF ODISHA NARAYANA SAHU VS	UDIT RANJAN JENA VS	// DEOGAON /200 /2022 ()
43	BLAPL/0008047/2023	STATE OF ODISHA DILLIP SAHOO VS	SMRUTI RANJAN ROUT VS	// MADHUPATNA /154 /2023 ()
44	BLAPL/0008048/2023	STATE OF ODISHA SOLEMAN SEKH @ SOLEMAN SK VS	ADITI HOTA VS	// TALCHER TOWN /411 /2023 ()
45	BLAPL/0008049/2023	STATE OF ODISHA PRIYA RANJAN SATPATHY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// CYBER CRIME AND ECONOMIC OFFENCES /3 /2023 () //

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46	BLAPL/0008050/2023	DHANESWAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR PARIDA VS	BIDANASI /58 /2023 () //
47	BLAPL/0008051/2023	SAIRA BHANU @ BHANI BIBI VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR (KODALA) /603 /2022 () //
48	BLAPL/0008052/2023	DHANA BAIRAGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 () //
49	BLAPL/0008053/2023	DEBARAJ NAIK @ BULU VS STATE OF ODISHA	JNYANANANDA PANDA VS	THUAMUL RAMPUR /71 /2021 () //
50	BLAPL/0008054/2023	KHAGESWAR CHHATRIA @ BILU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KOKSARA /292 /2022 () //
51	BLAPL/0008055/2023	RAJKUMAR VERMA VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
52	BLAPL/0008056/2023	LAXMI TANTY VS STATE OF ODISHA	SOUGAT DASH VS	BANDOMUNDA /19 /2023 () //
53	BLAPL/0008057/2023	SANTOSHI DHRUB VS STATE OF ODISHA	AMIT BISWAL VS	/ /0 () //
54	BLAPL/0008058/2023	JOGIA @ JOGENDRA SAHU @ SAHOO VS STATE OF ODISHA	VIVEKANANDA JENA VS	GOPALPUR /118 /2023 () //
55	BLAPL/0008059/2023	CHANDAR KANT PATHAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
56	BLAPL/0008060/2023	KEDAR KARKARIA @ HARIJAN VS STATE OF ODISHA	AMIT BISWAL VS	LANJIGARH /37 /2023 () //
57	BLAPL/0008061/2023	DINABANDHU PADHAN	PRAVAT KUMAR NAYAK	THAKURGARH /134 /2019

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008062/2023	KHETRA KUMAR	ANKANN PANDA	BISWANATHPUR /43 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008063/2023	D. SURENDRA PATRA	SUNIL KUMAR PALAI	KODALA /614 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008064/2023	KHETRA KUMAR	ANKANN PANDA	BISWANATHPUR /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008065/2023	PINKU @ DEBANANDA ANANDA	RAKESH KUMAR DAS	R.UDAYAGIRI /78 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008066/2023	TAPAN PATTANAİK	RAKESH KUMAR DAS	DHANUPALI /128 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008067/2023	KRISHNANANDA N	BHAGABAT PRASAD RATH	EOW,BHUBANESWAR /10 /2023
		VS	VS	()
		STATE OF ODISHA (O.P.I.D)		//
64	BLAPL/0008068/2023	MALA @ SUNIL NAHAK	ACHYUTANANDA PATTANAİK	POLASARA PS /179 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008069/2023	PINKU SAHU @ CHITARANJAN SAHU	JYOTIRMAYA SAHOO	KHALLIKOTE /68 /2016
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008070/2023	SUMA PRADHAN	CHHABI BEHERA	FATEGARH /46 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008071/2023	SRI SILU @ SAROJ BEHERA	GURUPRASAD BEHERA	Bamapada (Industrial Area) /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008072/2023	SUBASH BERMAN	ABHAS MOHANTY	MATHILI /125 /2020
		VS	VS	()

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69	BLAPL/0008073/2023	STATE OF ODISHA SUBRAT @ MANTU NAIK VS	AMLAN SHAKTI PAUL VS	// INFOVALLY UPD BHUBANESWAR /102 /2023 ()
70	BLAPL/0008074/2023	STATE OF ODISHA PINTU @ PINTA LENKA VS	HRUDANANDA MOHAPATRA VS	// GOP /133 /2023 ()
71	BLAPL/0008075/2023	STATE OF ODISHA JAYANTA PRADHAN @ NAKULA VS	PRAVASH CHANDRA JENA VS	// JALESWAR /57 /2023 ()
72	BLAPL/0008076/2023	STATE OF ODISHA MITAN GURU @ MITU VS	RAMANI KANTA PATTANAIAK VS	// KHURDA MODEL /380 /2022 ()
73	BLAPL/0008077/2023	STATE OF ODISHA MANU@MANOJ BEHERA VS	DEBASNAN DAS VS	// MAHANGA /57 /2023 ()
74	BLAPL/0008078/2023	STATE OF ODISHA LABU @ JAYARAM MAJHI VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /249 /2022 ()
75	BLAPL/0008079/2023	STATE OF ODISHA REENA DAS @ JENA VS	AKSHAYA KUMAR SAHOO VS	// / /0 ()
76	BLAPL/0008080/2023	STATE OF ODISHA AJAY KUMAR ROUT VS	JAYDEEP PAL VS	// SAHADEV KHUNTA /258 /2023 ()
77	BLAPL/0008081/2023	STATE OF ODISHA AMIT RASTOGI VS	AMIT BISWAL VS	// / /0 ()
78	BLAPL/0008082/2023	STATE OF ODISHA JADU BEHERA VS	ADITI HOTA VS	// TALCHER TOWN /411 /2023 ()
79	CMAPL/0000501/2023	STATE OF ODISHA TIRTHANKAR PATEL VS PRAFULLA KUMAR PATEL	ADV. VS	// // ()

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80	CMAPL/0000502/2023	BIRANCHI NARAYAN SWAIN VS STATE OF ODISHA	ADV. VS	// 0 //
81	CMAPL/0000503/2023	KANAKA LATA DEI VS STATE OF ODISHA	ADV. VS	// 0 //
82	CMAPL/0000504/2023	PRADIP KUMAR SINGH VS SURENDRA KUMAR TAIBARWAL	ADV. VS	// 0 //
83	CMAPL/0000505/2023	M.D., ODISHA FOREST DEVELOPMENT CORP. LTD., BHBSR VS NARAYAN MALLICK	BHBSR VS	// 0 //
84	CMP/0000782/2023	M/S. KCS PVT. LTD., ROURKELA VS M/S. D.K.JENA, KORAPUT	SUVENDU KUMAR RAY VS	// 0 //
85	CMP/0000783/2023	SK.MOHIUDDIN VS ABDUL ZALIL KHAN	SUBHA KUMAR MISHRA VS	// 0 //
86	CMP/0000784/2023	ANANTA CHARAN SAMANTARAY VS AHALYA SAMANTARAY	ARUN KUMAR MISHRA VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000203/2012
87	CMP/0000785/2023	ORISSA RASHTRABHASA PARISHAD, PURI VS BALARAM RANASINGH	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000457/2011
88	CONTC/0004866/2023	AJAY KUMAR MAHAPATRA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //
89	CONTC/0004867/2023	SIDHARTHA SANKAR ROUTRAY VS ASHOK KUMAR MOHANTY, COMMANDANT, 3RD OSAP SS BN., GAJAPATI	ADV. VS	// 0 //
90	CONTC/0004868/2023	INDRAMANI BEHERA VS V.V. YADAV, IAS	ADV. VS	// 0 //
91	CONTC/0004869/2023	KALI PRASAD DEHURY	ADV.	//

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		VS	VS	0
92	CONTC/0004870/2023	SATYABRATA SAHU, IAS AMEER KUMAR BEHERA	ADV.	//
		VS	VS	0
93	CONTC/0004871/2023	DEORANJAN KUMAR SINGH, IAS GOUTAM RANA	ADV.	//
		VS	VS	0
94	CONTC/0004872/2023	DEORANJAN KUMAR SINGH, I.A.S. LOCHANA KUMAR PRATAPSINGH	ADV.	//
		VS	VS	0
95	CONTC/0004873/2023	DEORANJAN KUMAR SINGH, IAS SUSANTA KUMAR NAYAK	ADV.	//
		VS	VS	0
96	CONTC/0004874/2023	DEORANJAN KUMAR SINGH, I.A.S. SRIKANTA BEHERA	ADV.	//
		VS	VS	0
97	CONTC/0004875/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR LOVA MANJARI RATH	JYOTIRMAY GUPTA	//
		VS	VS	0
98	CONTC/0004876/2023	GIRIDHARI NAYAK, ENGINEERING IN CHIEF, WR DEPT., BBSR KAMALAKANTA MALIK	ADV.	//
		VS	VS	0
99	CONTC/0004877/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., BBSR BIKRAM KESHARI PARIDA	ADV.	//
		VS	VS	0
100	CONTC/0004878/2023	SUBHA LAXMI NAYAK, D.E.O., KENDRAPARA EDUCATION CIRCLE, KENDRAPARA SATYANARAYAN DAS	ADV.	//
		VS	VS	0
101	CONTC/0004879/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. MAHESWAR NAYAK	ADV.	//
		VS	VS	0
102	CONTC/0004880/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. NIHAR RANJAN DAS	ADV.	//
		VS	VS	0

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103	CONTC/0004881/2023	S. ASWATHY, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. RAMA CHANDRA SAHU VS	ADV. VS	// // 0
104	CONTC/0004882/2023	S. ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT., ODISHA, BBSR. SK.NAZIRUDDIN VS	adv. VS	// // 0
105	CONTC/0004883/2023	DAKTAR @ DOCTOR MAJHI MANASMITA BEHERA VS	ADV. VS	// // 0
106	CONTC/0004884/2023	SATYA RANJAN SAHOO, DIRECTOR, SECY. EDU., HEADS OF DEPT., BBSR PRAFULLA KUMAR DAS VS	ADV. VS	// // 0
107	CONTC/0004885/2023	SALINI PANDIT, IAS SUDHAKAR SAHOO VS	ADV. VS	// // 0
108	CONTC/0004886/2023	SATYABRATA SAHU, I.A.S. KUNI DAS VS	ADV. VS	// // 0
109	CONTC/0004887/2023	COLLECTOR, PURI RUMA BEHERA VS	ADV. VS	// // 0
110	CONTC/0004888/2023	K. SUDARSAN CHAKARBORTHY, IAS RITANJALI SAI VS	ADV. VS	// // 0
111	CONTC/0004889/2023	ASWATHY S., IAS RAJAKISHOR PRADHAN VS	HARA PRASAD RATH VS	// // 0
112	CONTC/0004890/2023	ASWATHI S. PRINCIPAL SECY., S AND ME DEPT., BBSR MAMATA NAYAK VS	ADV. VS	// // 0
113	CONTC/0004891/2023	ASWATHI S., IAS BALAKRISHNA BEHERA VS	ADV. VS	// // 0
		SAJIB KUMAR CHADHA, IFS		//

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114	CONTC/0004892/2023	BANSHIDHAR DAS VS BISHNUPADA SETHY, IAS	ADV, VS	// 0 //
115	CONTC/0004893/2023	BIRANCHI NARAYAN JENA VS ASWATHI S., IAS	ADV. VS	// 0 //
116	CONTC/0004894/2023	ASWINI KUMAR MOHAKUD VS ARAVIND AGRAWALA, COMNR. CUM SECY, HIGHER EDUCATION DEPT., ODISHA, BBSR	AMLANJYOTI ROUT VS	// 0 //
117	CONTC/0004895/2023	NILACHAL SEVA PRATISTHAN, PURI VS D. PRASANTH KUMAR REDDY, IAS	ADV. VS	// 0 //
118	CONTC/0004896/2023	SADHANA BEHERA VS ARABINDA AGARWAL ,IAS	ADV. VS	// 0 //
119	CONTC/0004897/2023	GANESWAR PUJAHARI VS ARABINDA AGARWAL, IAS	ADV. VS	// 0 //
120	CONTC/0004898/2023	ANUBHAB MISHRA VS ARVIND AGARWAL, IAS	ADV. VS	// 0 //
121	CONTC/0004899/2023	DOLAMANI KUMBHAR VS ARABINDA AGARWAL ,IAS	ADV. VS	// 0 //
122	CONTC/0004900/2023	SUREKHA DEVI VS GOUTAMI NAYAK, TREASURY OFFICER, DKL	ADV. VS	// 0 //
123	CONTC/0004901/2023	PATI KHILLA VS DEBENDRA B.S.DHARUA,OAS.I(JB)	ADV. VS	// 0 //
124	CONTC/0004902/2023	MARKANDESWAR PANDA VS PRADEEP KUMAR DEO, D.E.O., KEONJHAR	ADV. VS	// 0 //
125	CONTC/0004903/2023	NILAKANTHA SINGH	ADV.	//

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		VS	VS	0
126	CONTC/0004904/2023	SUVENDU KUMAR SWAIN, CHIEF POSTMASTER GENERAL, ODISHA JAYASHREE JENA	BISWARANJAN DALAI	//
		VS	VS	0
127	CONTC/0004905/2023	ASWATHY S., COMMNR. CUM SECY., S AND ME DEPT. RANENDRA KUMAR NAYAK	BISWARANJAN DALAI	//
		VS	VS	0
128	CONTC/0004906/2023	CHANDRAKANTA PANDA, TAHASILDAR, MARSAGHAI MARKANDESWAR PANDA	ADV	//
		VS	VS	0
129	CONTC/0004907/2023	ASHISH THAKRE, COLLECTOR, KEONJHAR AKHAYA KUMAR BEHERA	ADV.	//
		VS	VS	0
130	CONTC/0004908/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. , PR AND DW DEPT., BBSR PRAHALAD PATI	ADV.	//
		VS	VS	0
131	CONTC/0004909/2023	SATYA RANJAN SAHU, DIRECTOR, SECONDARY EDUCATION, ODISHA, BBSR. SNIGDHARANI PATTNAIK	ADV	//
		VS	VS	0
132	CONTC/0004910/2023	ASWASTI S., I.A.S. BILAS DEI	KABIRAJ PRADHAN	//
		VS	VS	0
133	CONTC/0004911/2023	RABINDRA NATH SAHU, I.A.S. LIPSAMAYEE NAIK	ADV.	//
		VS	VS	0
134	CONTC/0004912/2023	BIJAYANANDA SETHI BINOD GOCHHAYAT	ADV.	//
		VS	VS	0
135	CONTC/0004913/2023	PRASANT SHARMA, IAS PARAMESWAR MOHANTY	ADV.	//
		VS	VS	0
136	CONTC/0004914/2023	SURESH PANT, IFS NIRANJAN DAS	ADV	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004915/2023	ASWATHY S., I.A.S. SURATHA BEHERA VS	ADV. VS	// // ()
138	CONTC/0004916/2023	CHANCHAL RANA (IAS) PREMANANDA MUDULI VS	ADV. VS	// // ()
139	CONTC/0004917/2023	ER.BIRAJA PRADHAN, SUPERINTENDING ENGINEER, P.H. DIVISION, MAHANADI VIHAR, CUTTACK// RABINARAYAN PRASAD KAMILA VS	ADV. VS	// // ()
140	CONTC/0004918/2023	ER.BIRAJA PRADHAN, SUPERINTENDING ENGINEER, P.H. DIV., MAHANADI VIHAR, CUTTACK M/S VARSHA CONSTRUCTION VS	ADV VS	// // ()
141	CONTC/0004919/2023	MAHENDRA MOHANTY, CHIEF ENGINEER, ODISHA STATE POLICE HOUSING AND WELFARE CORPORATION LTD. BODHAN KUMAR SAHU VS	ADV VS	// // ()
142	CONTC/0004920/2023	DEORANJAN KUMAR SINGH, SECY., PANCHAYATI RAJ DEPT. PRADEEP KUMAR PADHI VS	H.N.TRIPATHY VS	// // ()
143	CONTC/0004921/2023	ASWATHY S., I.A.S. NITYANANDA ROUT VS	ADV. VS	// // ()
144	CONTC/0004922/2023	NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, BBSR HIMADRI CHARAN PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
145	CRLA/0000773/2023	ASWATHY S., I.A.S. MAMATA DAS VS	PRASAD KUMAR PATNAIK VS	// VIGILANCE PS (BERHAMPUR) /40 /2003 ()
146	CRLA/0000774/2023	STATE OF ODISHA SANJIT KAMILA @ SIPU VS	RUDRA NARAYAN PARIJA VS	// SAHADEV KHUNTA /56 /2023 ()
147	CRLA/0000775/2023	STATE OF ODISHA K. HARIBANDHU REDDY VS	AMULYA RATNA PANDA VS	// KORAPUT VIGILANCE /26 /2007 ()
		STATE OF ODISHA(VIG.)		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLA/0000776/2023	SANJIT KUMAR GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	CHANDABALI /1 /2021 () //
149	CRLA/0000777/2023	LABANI SETHI VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
150	CRLA/0000778/2023	BIRENDRA PRADHAN VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
151	CRLA/0000779/2023	CHANDAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
152	CRLA/0000780/2023	INDRA BADRA VS STATE OF ODISHA	JAGAJIT PANDA VS	BAHALDA /45 /2019 () //
153	CRLA/0000781/2023	BABU @BHOLANATH BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	BERHAMPUR SADAR /422 /2022 () //
154	CRLA/0000782/2023	JAGAT KISHORE SETHY VS STATE OF ODISHA	CHANDANA MISHRA VS	KHAJURIPADA /94 /2017 () //
155	CRLA/0000783/2023	GANESH BARIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /143 /2023 () //
156	CRLMA/0000254/2023	MANNU KUMAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KESINGA /408 /2021 () //
157	CRLMA/0000255/2023	BAISHNAB TANDI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	CUTTACK SADAR /340 /2020 () //
158	CRLMC/0003096/2023	SATYADAN@ISRIAL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /314 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000035/2023
159	CRLMC/0003097/2023	PRAMOD KUMAR BINDHANI	PUSPAMITRA MOHAPATRA	PARADEEP /104 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0003098/2023	STATE OF ODISHA SUSANTA KUMAR PRADHAN	MOHENDRA KUMAR MOHAPATRO	// HANDAPA /70 /2021
		VS	VS	()
161	CRLMC/0003099/2023	STATE OF ODISHA ANTARYAMI SAHU	ARUN KUMAR MANSINGH	// CHANDRASEKHARPUR /409 /2019
		VS	VS	()
162	CRLMC/0003100/2023	STATE OF ODISHA SANTOSH KUMAR PRADHAN @ LIKUN @ SANTOSH PRADHAN	ABHINAV HUSAN ROUTH	// COLLIERY /354 /2020
		VS	VS	()
163	CRLMC/0003101/2023	STATE OF ODISHA DILESWAR PATEL	SURYA NARAYAN SATPATHY	// LAIKERA /93 /2023
		VS	VS	()
164	CRLMC/0003102/2023	STATE OF ODISHA SWAGAT MISHRA	RAMANI KANTA PATTANAİK	// ATHAMALLİK /90 /2015
		VS	VS	()
165	CRLMC/0003103/2023	STATE OF ODISHA SURENDRA KUMAR ACHARY	SHELLY DASH	// GRAM GANJAM /79 /2023
		VS	VS	()
166	CRLMC/0003104/2023	STATE OF ODISHA KISHORE KUMAR NAYAK	BIBHU PRASAD DAS	// CUTTACK VIGILANCE /45 /2009
		VS	VS	()
167	CRLMC/0003105/2023	STATE OF ODISHA(VIG.) SABITA MOHANTY	BIBHU PRASAD DAS	// CUTTACK VIGILANCE /45 /2009
		VS	VS	()
168	CRLMC/0003106/2023	STATE OF ODISHA(VIG.) KALIA @ SATYABRATA SAHU	SATYAJIT MOHAPATRA 2	// //0
		VS	VS	()
169	CRLMC/0003107/2023	STATE OF ODISHA SNEHAPRABHA DAS	DEBASIS SARANGI	// AIRPORT /73 /2023
		VS	VS	()
170	CRLMC/0003108/2023	STATE OF ORISSA SUNIL BARDHAN	DEEPAK KU SAHOO	// R.UDAYAGIRI /16 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0003109/2023	STATE OF ODISHA JYOTSNA PAIKRAY VS	BIJAYA KUMAR RAGADA VS	// PARLAKHEMUNDI /63 /2018 ()
172	CRLMC/0003110/2023	STATE OF ODISHA SARBESWAR MAJHI VS	AMITAV TRIPATHY VS	// ITAMATI /121 /2021 ()
173	CRLMC/0003111/2023	STATE OF ODISHA JATIN BEHERA @ PAPUNA @ DEEPAK VS	JYOTIRMAYA SAHOO VS	// RANPUR /217 /2012 ()
174	CRLMC/0003112/2023	STATE OF ODISHA SURENDRA SABAR VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /33 /2000 ()
175	CRLMC/0003113/2023	STATE OF ODISHA DR. SHAKTI PRASAD SAHOO VS	SOUMYA RANJAN RATH VS	// ANGUL SADAR PS /709 /2021 ()
176	CRLMC/0003114/2023	STATE OF ODISHA BUDHADEB GIRI VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /78 /2018 ()
177	CRLMC/0003115/2023	STATE OF ODISHA KALIA SINGH VS	JAYANTA KUMAR MAJHI VS	// SORO /74 /2015 ()
178	CRLMC/0003116/2023	STATE OF ODISHA BHIMSEN MAHANTA VS	SUSIL KUMAR PATNAIKSTATE VS	// KEONJHAR SADAR /320 /2015 ()
179	CRLMC/0003117/2023	STATE OF ODISHA BABULI SAHU VS	B.P.B. BAHALI VS	// //0 ()
180	CRLMC/0003118/2023	STATE OF ODISHA RUDRA PRASANNA HOTA VS	BHAGABAT PRASAD RATH VS	// AIR FIELD P.S. /146 /2023 ()
181	CRLMC/0003119/2023	STATE OF ODISHA ANANTA MANDAL VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// TANGI (KHURDA) /860 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0003120/2023	UTTAM ISRANI VS GEETIKA ISRANI	JAJATI KESHARI KHUNTIA VS	//0 () //
183	CRLMC/0003121/2023	SAROJA BEHERA @ AKHANA BEHERA @ SARAT BEHERA VS STATE OF ODISHA	BIJAY HARTH GOUTAM DAS VS	BIDANASI /40 /2002 () //
184	CRLMC/0003122/2023	BISWAJEET BADAJENA VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	BHUBANESWAR VIGILANCE /50 /2010 () //
185	CRLMC/0003123/2023	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	KANTYA NARAYAN MISHRA 4 VS	BASUDEVPUR /218 /2017 () //
186	CRLMC/0003124/2023	CHINMAYA MALLICK @ CHINMAYA KUMAR MALLICK VS STATE OF ODISHA	KANTYA NARAYAN MISHRA 4 VS	BASUDEVPUR /226 /2017 () //
187	CRLMP/0001420/2023	PRATIMA SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
188	CRLMP/0001421/2023	KUNI PATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
189	CRLMP/0001422/2023	RANJAN KIRO VS STATE OF ODISHA	GOURI KUMAR RATH VS	KINJIRKELA /99 /2023 () //
190	CRLMP/0001423/2023	RAMA CHANDRA PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	//0 () //
191	CRLMP/0001424/2023	SUBAL SETHI VS SUPERITENDENT OF POLICE, BALASORE	PRAFULLA CHANDRA ACHARYA VS	//0 () //
192	CRLREV/0000369/2023	PRAMOD KUMAR BINDHANI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	PARADEEP /91 /2020 () //
193	CRLREV/0000370/2023	SUNITA MOHANANDIA	PRASANNA KUMAR MISHRA	MUNIGUDA /66 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	FAO/0000318/2023	M.D., M/S. MILK MANTRA DAIRY PVT. LTD., KHURDA	AUSANTA SEKHAR PARIDA	//
		VS	VS	0
		GOPAL DAS		//
195	FAO/0000319/2023	B.M, M/S. NEW INDIA ASSURANCE CO. LTD.	NAYAN BEHARI DAS	//
		VS	VS	0
		DEBRAJ SAHOO		//
196	FAO/0000320/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
		HARAPRASANNA TRIPATHY		//
197	FAO/0000321/2023	M/S. ARJAS STEEL PRIVATE LTD.	SARVAVID SUBASH PRADHAN	//
		VS	VS	0
		COMMISSIONER FOR EMPLOYEES COMPENSATION CUM DIVISIONAL LABOUR COMMNR., GANJAM		//
198	FAO/0000322/2023	CHITTA RANJAN SAHU	SUBHASHIS MISHRA	//
		VS	VS	0
		PRAMILA SAHU		//
199	MACA/0000704/2023	BADAL BIHARI	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		SISIR KUMAR BHUYAN		//
200	MACA/0000705/2023	PUNAM BIHARI	BIRANCHI NARAYAN RATH	//
		VS	VS	0
		SISIR KUMAR BHUYAN		//
201	MACA/0000706/2023	SARASWATI BEHERA	GYANALOKA MOHANTY	//
		VS	VS	0
		MANIKA KHAN		//
202	MATA/0000225/2023	DEEPTIMAYEE BEHERA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		JITENDRA BEHERA		//
203	MATA/0000226/2023	DEEPTIMAYEE BEHERA	PRADEEP KUMAR MOHAPATRA	//
		VS	VS	0
		JITENDRA BEHERA		//
204	RSA/0000300/2023	DANDAPATI BASANTA RAO	RAMESH CHANDRA PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RSA/0000301/2023	SURENDRA PATRO SUVANKAR ROY @ NEIL VS	CHITRA PADHI VS	// // ()
206	RSA/0000302/2023	SMITARANI SINHA @ CHUMKI PRAMILA PRADHAN @ JENA VS	RAJENDRA KUMAR PRADHAN VS	// // ()
207	RVWPET/0000303/2023	SACHI SAHOO MOHAN KANHAR VS	SAILABALA JENA VS	// // ()
208	RVWPET/0000304/2023	STATE OF ODISHA SASMIT KUMAR SAHU VS	DURGA PRASAD JENA VS	// // ()
209	RVWPET/0000305/2023	SRI RADHA RAMAN JEW THAKUR MARFAT SEBAYAT COMMISSIONER CUM-SECRETARY, SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES VS	VS	// // ()
210	WA/0001622/2023	DHRUBA CHARAN PANIGRAHI STATE OF ODISHA VS	DHANANJAYA MUND, A.G.A. VS	// // ()
211	WA/0001623/2023	SOMANATH BARIK STATE OF ODISHA VS	TARUN PATNAIK, A.G.A. VS	// // ()
212	WA/0001624/2023	CHAKRADHAR BISWAL STATE OF ODISHA VS	TARUN PATNAIK, A.G.A. VS	// // ()
213	WA/0001625/2023	PRAVAT KUMAR MISHRA STATE OF ODISHA VS	TARUN PATNAIK, A.G.A. VS	// // ()
214	WA/0001626/2023	SHYAMA SANKAR DASH DR MANORANJAN MALLICK VS	ABHIRAM SWAIN VS	// // ()
215	WA/0001627/2023	STATE OF ODISHA GIRIDHARI BAG VS	SURAJ MOHANTY VS	// // ()
		COMMANDANT,ORISSA STATE ARMED POLICE		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0001628/2023	STATE OF ODISHA VS SARASWATI SAGAR	TARUN PATNAIK,A.G.A VS	// 0 //
217	WA/0001629/2023	STATE OF ODISHA VS SHANTILATA SWAIN	TARUN PATNAIK,A.G.A VS	// 0 //
218	WA/0001630/2023	STATE OF ODISHA VS BRAJA KISHORE BEHERA	TARUN PATNAIK,A.G.A VS	// 0 //
219	WA/0001631/2023	STATE OF ODISHA VS KAND BEHERA	TARUN PATNAIK, A.G.A. VS	// 0 //
220	WA/0001632/2023	STATE OF ODISHA VS SATRUGHANA DAS	TARUN PATNAIK, A.G.A. VS	// 0 //
221	WA/0001633/2023	STATE OF ODISHA VS SANTOSH KUMAR SAHU	TARUN PATNAIK,A.G.A VS	// 0 //
222	WA/0001634/2023	STATE OF ODISHA VS BIBEKANANDA SAHOO	SASWAT DAS,A.G.A VS	// 0 //
223	WA/0001635/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH VS DR. SUSHANT KUMAR ROUT	ANITA BH MISHRA VS	// 0 //
224	WA/0001636/2023	STATE OF ODISHA VS TRIBHUBAN SARANGI	TARUN PATNAIK,A.G.A VS	// 0 //
225	WA/0001637/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH VS DR. MANOJ KUMAR BEHERA	ANITA BH MISHRA VS	// 0 //
226	WA/0001638/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS DR.SASMITA MISHRA	ANITA BH MISHRA VS	// 0 //
227	WA/0001639/2023	STATE OF ODISHA	TARUN PATNAIK,A.S.C	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WA/0001640/2023	BINOY KUMAR NANDA ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	VS RMIT, BHRMISHRA	//
		VS	VS	0
229	WA/0001641/2023	AJAY PRASAD BAITHARU STATE OF ODISHA	VS SHAKTI PRASAD PANDA,A.G.A	//
		VS	VS	0
230	WP(C)/0022516/2023	RAM CHANDRA MANGUAL CHANDRA MOHAN MEHER	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
231	WP(C)/0022517/2023	STATE OF ODISHA PRADIP KUMAR BARIK	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
232	WP(C)/0022518/2023	STATE OF ODISHA KALICHRAN SING	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
233	WP(C)/0022519/2023	STATE OF ODISHA ARUNA KUMAR PRADHAN	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
234	WP(C)/0022520/2023	STATE OF ODISHA NIRMAL BARIK	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
235	WP(C)/0022521/2023	STATE OF ODISHA AJAYA KUMAR BHOL	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
236	WP(C)/0022522/2023	STATE OF ODISHA PRAHALLAD SAHOO	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
237	WP(C)/0022523/2023	STATE OF ODISHA BHAGIRATHI MAHARANA	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0
238	WP(C)/0022524/2023	STATE OF ODISHA JYOSTNA SAMAL	VS PRASANTA KUMAR MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022525/2023	STATE OF ODISHA LAXMIDHAR DISHRI VS	PRASANTA KUMAR MOHANTY VS	// // ()
240	WP(C)/0022526/2023	STATE OF ODISHA SUSHANTA KUMAR BHOI VS	PRASANTA KUMAR MOHANTY VS	// // ()
241	WP(C)/0022527/2023	STATE OF ODISHA BHARATI SAMANTARAY VS	PRASANTA KUMAR MOHANTY VS	// // ()
242	WP(C)/0022528/2023	STATE OF ODISHA BHIMSEN NAYAK VS	PRASANTA KUMAR VS	// // ()
243	WP(C)/0022529/2023	STATE OF ODISHA PARAMESWAR SAHA VS	PRASANTA KUMAR MOHANTY VS	// // ()
244	WP(C)/0022530/2023	STATE OF ODISHA JUGAL KISHORE DASH VS	PRASANTA KUMAR MOHANTY VS	// // ()
245	WP(C)/0022531/2023	STATE OF ODISHA MANORANJAN SAHOO VS	ASIT KUMAR CHAUDHURY VS	// // ()
246	WP(C)/0022532/2023	STATE OF ODISHA ROSALIN MISHRA VS	PRASANTA KUMAR MOHANTY VS	// // ()
247	WP(C)/0022533/2023	STATE OF ODISHA MANORANJAN SAHOO VS	ASIT KUMAR CHAUDHURY VS	// // ()
248	WP(C)/0022534/2023	STATE OF ODISHA DAMBARUDHAR PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // ()
249	WP(C)/0022535/2023	STATE OF ODISHA SURESH CHANDRA SAHU VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0022536/2023	MANORANJAN SAHOO VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
251	WP(C)/0022537/2023	MURALIDHAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
252	WP(C)/0022538/2023	PRABHATBANDHU MANGARAJ VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
253	WP(C)/0022539/2023	MANORANJAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
254	WP(C)/0022540/2023	MANORAMA SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// 0 //
255	WP(C)/0022541/2023	SHIBA PRASAD PATNAIK VS ACTING SPEAKER, ODISHA LEGISLATIVE ASSEMBLY, BBSR	RUDRA NARAYAN PARJIA VS	// 0 //
256	WP(C)/0022542/2023	MANORANJAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
257	WP(C)/0022543/2023	DASHARATHI SAHOO VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
258	WP(C)/0022544/2023	MANORANJAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 //
259	WP(C)/0022545/2023	AMITA SAHOO VS STATE OF ODISHA	BISWA RANJAN MAHARATH VS	// 0 //
260	WP(C)/0022546/2023	MANORANJAN SAHOO VS STATE OF ODISHA	SARADA DASH VS	// 0 //
261	WP(C)/0022547/2023	SANKAR SAHU	BISWARANJAN MAHARATHA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022548/2023	RASHMI NANDY	SURENDRA KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0022549/2023	BALABHADRA SAHOO	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0022550/2023	SURENDRANATH MISHRA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022551/2023	KALAKA BIJAYA LAKSHMI	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
		SARASWATI MELAKA		//
266	WP(C)/0022552/2023	PARAMANANDA PANIGRAHY	PRINCE PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022553/2023	ROHIT GANGADEB	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022554/2023	PRAFULLA JENA	RAMESH KUMAR SAHU	//
		VS	VS	0
		CHIEF GENERAL MANAGER, MSME, IDCO, BBSR		//
269	WP(C)/0022555/2023	TRILOCHAN DAS	RAJJEET ROY	//
		VS	VS	0
		NATIONAL GREEN TRIBUNAL EASTERN ZONE, KOLKATA		//
270	WP(C)/0022556/2023	SUDARASHAN BEHERA	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		THE PRINCIPAL SECY., FOREST AND ENVIRONMENTAL DEPT., BBSR		//
271	WP(C)/0022557/2023	UMAMANI JENA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022558/2023	JAYANTA KUMAR MALIK	AMITAV DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022559/2023	STATE OF ODISHA BHISMADEV SAHU VS	MANAS PATI VS	// // ()
274	WP(C)/0022560/2023	STATE OF ODISHA SANJAY KUMAR DASH VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
275	WP(C)/0022561/2023	STATE OF ODISHA HEMANT KUMAR RATH VS	BIRAJA PRASANNA DAS VS	// // ()
276	WP(C)/0022562/2023	STATE OF ODISHA MADAN MOHAN MOHANTY VS	BALAKRUSHNA RAY VS	// // ()
277	WP(C)/0022563/2023	STATE OF ODISHA GIRJA SANKAR MISHRA VS	DEEPALI MAHAPATRA VS	// // ()
278	WP(C)/0022564/2023	STATE OF ODISHA MOHAMMED FARID QURESHI VS	DILLIP KUMAR SAHOO VS	// // ()
279	WP(C)/0022565/2023	UNION OF INDIA AJAY BEHERA VS	PRAVA RANJAN MISHRA VS	// // ()
280	WP(C)/0022566/2023	GOVT. OF ODISHA SONALI ICE PLANT, CUTTACK VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
281	WP(C)/0022567/2023	MANAGER CUM ASSESSING OFFICER, TPCODL, CUTTACK JAJPUR DISTRICT STONE CRUSHER OWNERS ASSOCIATION, JAJPUR VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
282	WP(C)/0022568/2023	THE EXECUTIVE ENGINEER, ELECT., TPNODL, JAJPUR ABINASH PRASAD PRADHAN VS	PRAFULLA KUMAR MAHAPATRA VS	// // ()
283	WP(C)/0022569/2023	STATE OF ODISHA BIJAYA KUMAR MOHARANA VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
		THE DY. MANAGER CUM ASSESSING OFFICER ELECT., TPCODL, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0022570/2023	URBASI MAJHI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
285	WP(C)/0022571/2023	BIMAL CHANDRA RATH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
286	WP(C)/0022572/2023	NILA VIDHU KUMAR VS UNION OF INDIA	AGASTI KANUNGO VS	// 0 //
287	WP(C)/0022573/2023	ABEDUR RAHEMAN VS DISTRICT SUB REGISTRAR, BHADRAK	AJIT KUMAR SAHOO VS	// 0 //
288	WP(C)/0022574/2023	SANATAN THELA VS STATE OF ODISHA	RAMESH CHANDRA SAHOO VS	// 0 //
289	WP(C)/0022575/2023	LAXMI SOREN VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //
290	WP(C)/0022576/2023	USHARANI JENA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
291	WP(C)/0022577/2023	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
292	WP(C)/0022578/2023	PRATIKSHYA SAHU VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
293	WP(C)/0022579/2023	JAGABANDHU PATRA VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
294	WP(C)/0022580/2023	PRANGYA PARIMITA PARIDA VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
295	WP(C)/0022581/2023	ASWINEE KUMAR MISHRA	KAILASH CHANDRA KANUNGO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0022582/2023	HARIDASPUR PARADIP RAILWAY COMPANY LTD, BBSR RANJAN KUMAR PATRA	RADHIKA HANS	//
		VS	VS	0
297	WP(C)/0022583/2023	STATE OF ODISHA MANAS RANJAN BHOI	KAILASH CHANDRA KANUNGO	//
		VS	VS	0
298	WP(C)/0022584/2023	HARIDASPUR PARADIP RAILWAY COMPANY LTD. BBSR AJAYA BISWAL	RADHIKA HANS	//
		VS	VS	0
299	WP(C)/0022585/2023	STATE OF ODISHA RAJ KUMAR PANDA	RADHIKA HANS	//
		VS	VS	0
300	WP(C)/0022586/2023	STATE OF ODISHA SUDHANSU KUMAR PRUSTY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
301	WP(C)/0022587/2023	STATE OF ODISHA GANGADHAR NAYAK	SASIM AJITAV PATTNAIK	//
		VS	VS	0
302	WP(C)/0022588/2023	STATE OF ODISHA ANKIT AGGARWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
303	WP(C)/0022589/2023	COLLECTOR, SUNDARGARH BIJAYA KUMAR BEHERA	NRUSINGH CHARAN ROUT	//
		VS	VS	0
304	WP(C)/0022590/2023	STATE OF ODISHA RATHI UDYOG SRAMIKA SANGHA, SAMBALPUR	LALATENDU JENA	//
		VS	VS	0
305	WP(C)/0022591/2023	STATE OF ODISHA BALARAM MISHRA	VIJAYA KAR	//
		VS	VS	0
306	WP(C)/0022592/2023	BARGARH MUNICIPAL COUNCIL, BARGARH PADMINI BALA	ABHAYA KUMAR PARIDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0022593/2023	STATE OF ODISHA MANOJA KUMAR BEHERA VS REGIONAL MANAGER, S.B.I., BBSR	BIJAYA KUMAR SAHOO VS	// // 0 //
308	WP(C)/0022594/2023	KUNU PRADHANI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
309	WP(C)/0022595/2023	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
310	WP(C)/0022596/2023	CHITTA RANJAN MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
311	WP(C)/0022597/2023	BABAJI CHARAN BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
312	WP(C)/0022598/2023	ANANDA PRASAD DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
313	WP(C)/0022599/2023	PURNA CHANDRA PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	// 0 //
314	WP(C)/0022600/2023	KAILASH CHANDRA BHUYAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
315	WP(C)/0022601/2023	ABHIRAM BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
316	WP(C)/0022602/2023	PRAVAT KUMAR SENAPATI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
317	WP(C)/0022603/2023	TARINI PRASAD PUHAN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0022604/2023	NIHARIKA ROUT VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
319	WP(C)/0022605/2023	MAGUNI CHARAN BARAL VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
320	WP(C)/0022606/2023	LAXMIDHAR MOHAPATRA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
321	WP(C)/0022607/2023	JAYAKRUSHNA BISWAL VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
322	WP(C)/0022608/2023	NATABAR MOHANTY VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
323	WP(C)/0022609/2023	RINU NAYAK VS VICE CHANCELLOR, COLLEGE OF NURSING, BERHAMPUR UNIVERSITY, GANJAM	TRILOCHAN BARIK VS	// 0 //
324	WP(C)/0022610/2023	SATRUGHANA RANA VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
325	WP(C)/0022611/2023	PRADEEP MOHANTA VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
326	WP(C)/0022612/2023	GOPINATH MOHARANA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
327	WP(C)/0022613/2023	BICHITRA KUMAR NAIK VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
328	WP(C)/0022614/2023	NAGAMANI SWAIN VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
329	WP(C)/0022615/2023	GOURANGA CHANDRA PANIGRAHI	ABANI KANTA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0022616/2023	JAGADISH CHANDRA MISRA	BASUDEV MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0022617/2023	DEBENDRA KUMAR DAS	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0022618/2023	YUDHISTIR GUMANSINGH	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0022619/2023	JANAKI SAHOO	BANSHIDHAR BAUG	//
		VS	VS	0
		BMC, BBSR		//
334	WP(C)/0022620/2023	JHARANA BHOI	ARJUNA CHARANA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0022621/2023	AKSHAYA KUMAR BEHERA	AJAYA KUMAR JENA	//
		VS	VS	0
		UNION OF INDIA		//
336	WP(C)/0022622/2023	M/S. Z. ENGINEERS AND CONSTRUCTION PVT LTD.	BANSHIDHAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0022623/2023	DILLIP KUMAR SAHOO	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0022624/2023	BANAMALI DASH	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0022625/2023	DILLIP KUMAR SAHOO	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0022626/2023	PRADIP KUMAR SAHU	SIDHESWAR MALLIK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0022627/2023	STATE OF ODISHA BHAGIRATHI SENAPATI VS	PRADEEP KUMAR DAS VS	// // ()
342	WP(C)/0022628/2023	STATE OF ODISHA BABULAL BARIHA VS	SUKANTA KUMAR MISHRA VS	// // ()
343	WP(C)/0022629/2023	STATE OF ODISHA UMA BHUYAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0022630/2023	SECY. TO GOVT. OF ODISHA, R AND DM DEPT., BBSR SOBANI MANIA VS	RAMDAS ACHARY VS	// // ()
345	WP(C)/0022631/2023	STATE OF ODISHA PITAMBAR SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0022632/2023	STATE OF ODISHA NIRUPAMA NAYAK VS	BHASKAR CHANDRA PANDA VS	// // ()
347	WP(C)/0022633/2023	STATE OF ODISHA BIJAYA KUMAR ROUT VS	DAYANANDA MOHAPATRA VS	// // ()
348	WP(C)/0022634/2023	STATE OF ODISHA TRIBHUBAN CHANDRA DEB VS	SUSANTA KUMAR BARAL VS	// // ()
349	WP(C)/0022635/2023	STATE OF ODISHA DARSHAN KUMAR SAHOO VS	SUSANTA KUMAR BARAL VS	// // ()
350	WP(C)/0022636/2023	STATE OF ODISHA KALASHREE DASH VS	PRASANTA KUMAR MISHRA VS	// // ()
351	WP(C)/0022637/2023	STATE OF ODISHA MUKESH KUMAR MALLICK VS	SOUMYA MISHRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0022638/2023	SAILABALA PATRA VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
353	WP(C)/0022639/2023	BIPIN PANGI VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
354	WP(C)/0022640/2023	KRISHNA KATIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
355	WP(C)/0022641/2023	RAJENDRA CHOUDHURY VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
356	WP(C)/0022642/2023	DHANURJAYA GOUDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
357	WP(C)/0022643/2023	RISHIRAJ MEHER VS COLLECTOR, KALAHANDI	JIBAN RANJAN DASH VS	// 0 //
358	WP(C)/0022644/2023	PRADIPTA KUMAR MOHANTY VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
359	WP(C)/0022645/2023	BHAGIRATHI SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
360	WP(C)/0022646/2023	CHAITANYA LUHURA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
361	WP(C)/0022647/2023	SARBESWAR SATAPATHY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
362	WP(C)/0022648/2023	PRADEEP RANJAN BEURA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	// 0 //
363	WP(C)/0022649/2023	NARENDRA KUMAR SAHOO	JITENDRA KUMAR MISHRA 2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0022650/2023	BIBINDRA KUMAR BEHERA	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022651/2023	PRAVANJAN MOHANTY	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//
366	WP(C)/0022652/2023	NIHAR RANJAN BEHERA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022653/2023	NAROTTAM ROUT	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022654/2023	BIJAY KUMAR NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022655/2023	SUNDARI PRADHAN	DEBENDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022656/2023	MAHESWAR PANDA	RADHIKA HANS	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022657/2023	SK. SATTAR ALI	PURNA CHANDRA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022658/2023	NIRANJAN DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022659/2023	SANJIB KUMAR PALEI	BIREN SANKAR TRIPATHY	//
		VS	VS	0
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
374	WP(C)/0022660/2023	M/S. ARSS INFRASTRUCTURE PROJECTS LTD. BBSR SIDHANT DWIBEDI		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0022661/2023	RAHEE GPT (JV), KOLKATA JAYANTIMANI PANDA VS STATE OF ODISHA	PITAMBAR PANDA VS	// // ()
376	WP(C)/0022662/2023	ZARINA BEGUM VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()
377	WP(C)/0022663/2023	GOLAK PRASAD JENA VS STATE OF ODISHA	PITAMBAR PANDA VS	// ()
378	WP(C)/0022664/2023	NARMADA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ()
379	WP(C)/0022665/2023	LAXMIKANTA PADHY VS COLLECTOR CUM D.M., GANJAM	ALOK KUMAR PANDA VS	// ()
380	WP(C)/0022666/2023	BISWADEV PANDA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// ()
381	WP(C)/0022667/2023	BANKIM MANDAL VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// ()
382	WP(C)/0022668/2023	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// ()
383	WP(C)/0022669/2023	KARTIKESWAR MAJHI VS STATE OF ODISHA	INDRAMANI SAHOO VS	// ()
384	WP(C)/0022670/2023	ANADI CHARAN SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// ()
385	WP(C)/0022671/2023	CHHABIBALA SENAPATI VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0022672/2023	SOUMYA RANJAN NAYAK VS LIC OF INDIA, MUMBAI	SAROJ KUMAR PADHI VS	// 0 //
387	WP(C)/0022673/2023	JALANDHARA GARNAYAK VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
388	WP(C)/0022674/2023	LUCKY PRUSTY VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
389	WP(C)/0022675/2023	BHOLESWAR SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
390	WP(C)/0022676/2023	TANU CHANDRA SAHU VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
391	WP(C)/0022677/2023	SURA GOCHHAYAT VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
392	WP(C)/0022678/2023	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
393	WP(C)/0022679/2023	DEVWANJAN DANG VS STATE OF ODISHA	KALPATARU PANIGRAHI VS	// 0 //
394	WP(C)/0022680/2023	KIRAN DEVI KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
395	WP(C)/0022681/2023	NARAYAN KUMAR KHAITAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
396	WP(C)/0022682/2023	SURESH KUMAR SAHU VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
397	WP(C)/0022683/2023	RANJIT KUMAR JENA	KSHIROD KUMAR ROUT	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0022684/2023	UCHHABA JENA NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//
		VS	VS	0
399	WP(C)/0022685/2023	STATE OF ODISHA NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//
		VS	VS	0
400	WP(C)/0022686/2023	STATE OF ODISHA JAYANTA KUMAR NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
401	WP(C)/0022687/2023	STATE OF ODISHA NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	//
		VS	VS	0
402	WP(C)/0022688/2023	STATE OF ODISHA SAROJINI KAR	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
403	WP(C)/0022689/2023	STATE OF ODISHA M/S VEDANTA LTD., BBSR	PRASHANTA KUMAR NAYAK	//
		VS	VS	0
404	WP(C)/0022690/2023	UNION OF INDIA PUSPALATA LENKA	UMAKANTA SAHOO	//
		VS	VS	0
405	WP(C)/0022691/2023	STATE OF ODISHA NALINIPRAVA MOHAPATRA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
406	WP(C)/0022692/2023	STATE OF ODISHA RASBIHARI DUTTA	PRASANTA KUMAR MOHANTY	//
		VS	VS	0
407	WP(C)/0022693/2023	STATE OF ODISHA SAMALESWARI MUNDA	INDRAMANI SAHOO	//
		VS	VS	0
408	WP(C)/0022694/2023	STATE OF ODISHA JYOTISHRI PAITAL	SATYA RANJAN PATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0022695/2023	STATE OF ODISHA M/S TATA STEEL LTD., DHENKANAL VS	ADITYA MISHRA VS	// // ()
410	WP(C)/0022696/2023	THE PRESIDING OFFICER, LABOUR COURT, BBSR SATYA PRAKASH SWAIN VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
411	WP(C)/0022697/2023	STATE OF ODISHA SRUTI PRAGYAN SWAIN VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
412	WP(C)/0022698/2023	STATE OF ODISHA SUJATA RAY VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
413	WP(C)/0022699/2023	STATE OF ODISHA RAJANI KANTA BAGARTI VS	DEBENDRANATH MISRA VS	// // ()
414	WP(C)/0022700/2023	UNION OF INDIA RABINDRANATH RATH VS	DEBENDRANATH MISRA VS	// // ()
415	WP(C)/0022701/2023	UNION OF INDIA NIRANJAN SUTAR VS	PRAMODA KUMAR MISHRA VS	// // ()
416	WP(C)/0022702/2023	STATE OF ODISHA BHABA KRUSHNA MOHANTY VS	BUDHADEV ROUSTRAY VS	// // ()
417	WP(C)/0022703/2023	STATE OF ODISHA RABINDRA DAS VS	BIBEKANANDA BHUYAN VS	// // ()
418	WP(C)/0022704/2023	COLLECTOR, BHADRAK BASUDEV NAYAK VS	AKSHYA KUMAR SAHOO VS	// // ()
419	WP(C)/0022705/2023	STATE OF ODISHA RANJAN KUMAR JENA VS	DURGA PRASANNA MISHRA VS	// // ()
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0022706/2023	ANUSAYA MAHAKUR @ MAHAKUD @ ROUT VS JHASKETAN ROUT	AMITABH PRADHAN VS	// 0 //
421	WP(C)/0022707/2023	PRASANNA KUMAR PRUSTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
422	WP(C)/0022708/2023	SK. ASAD ALI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
423	WP(C)/0022709/2023	V.S. JEEVAN SANGRAM VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
424	WP(C)/0022710/2023	SUDHANSU BALA MOHANTY VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
425	WP(C)/0022711/2023	GOURANGA CHARAN BARIK VS KALPANA BARIK	MANORANJAN MISHRA VS	// 0 //
426	WP(C)/0022712/2023	KANHU CHARAN PADHI VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
427	WP(C)/0022713/2023	SUBRAT KUMAR PRADHAN VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
428	WP(C)/0022714/2023	SRABANI SWAIN VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	// 0 //
429	WP(C)/0022715/2023	NETRANANDA SATNAMI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
430	WP(C)/0022716/2023	TARA MOTORS, ANGUL VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
431	WP(C)/0022717/2023	PRIYABRAT SATHUA	LAXMIKANTA MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	WPCRL/0000100/2023	STATE OF ODISHA INDU JENA	KABIRAJ PRADHAN	// RANPUR /169 /2023
		VS	VS	()
433	ABLAPL/0007697/2023	STATE OF ODISHA LILI JENA	BICHITRA NARAYANA SATAPATHY	// ABHAYACHANDPUR /161 /2023
		VS	VS	()
434	ABLAPL/0007698/2023	STATE OF ODISHA NIBESH PANI	DEVASHIS PANDA	// GURANDI /48 /2023
		VS	VS	()
435	ABLAPL/0007699/2023	STATE OF ODISHA LIPU JENA	BIJAYA KUMAR NAYAK (3)	// SARANAKUL /77 /2023
		VS	VS	()
436	ABLAPL/0007700/2023	STATE OF ODISHA BADAL SAHU	GOPAL KRISHNA NAYAK	// BHANJANAGAR /506 /2023
		VS	VS	()
437	ABLAPL/0007701/2023	STATE OF ODISHA SANTOSH KUMAR BARIK	SARADA PRASAD DASH	// BIRMAHARAJPUR /104 /2023
		VS	VS	()
438	ABLAPL/0007702/2023	STATE OF ODISHA ABHISEK BARIK	BHARAT BHUSAN ROURTRAY	// SECTOR-15 /55 /2023
		VS	VS	()
439	ABLAPL/0007703/2023	STATE OF ODISHA SAILABALA BARAD	AMLAN SHAKTI PAUL	// BOLAGARH P.S. /162 /2023
		VS	VS	()
440	ABLAPL/0007704/2023	STATE OF ODISHA GANESH SAHOO	NIRA SUNDAR PANDA	// SAHID NAGAR P.S. /358 /2022
		VS	VS	()
441	ABLAPL/0007705/2023	STATE OF ODISHA BABITA MEHER	SATYABRATA PANDA	// PADAMPUR /169 /2023
		VS	VS	()
442	ABLAPL/0007706/2023	STATE OF ODISHA BISWAJIT DASH @ BABULU DAS	SUSHANTA HARICHANDAN	// TIRTOL /315 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0007707/2023	STATE OF ODISHA KALIA @ PRASHANTA KU. PRADHAN VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /278 /2023 ()
444	ABLAPL/0007708/2023	STATE OF ODISHA MANOJ KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// NIRAKARPUR /114 /2023 ()
445	ABLAPL/0007709/2023	STATE OF ODISHA KAMBHU GAIGOURIA VS	JUGALA KISHORE PANDA VS	// BOUDH /229 /2023 ()
446	ABLAPL/0007710/2023	STATE OF ODISHA MANASA PARICHHA VS	BISWARANJAN MAHARATHA VS	// MOHANA /79 /2023 ()
447	ABLAPL/0007711/2023	STATE OF ODISHA SANU @ SOUMYA RANJAN JENA VS	SURYAKANTA DASH VS	// RAJNAGAR /124 /2023 ()
448	ABLAPL/0007712/2023	STATE OF ODISHA RATNAKAR NAIK VS	SABYASACHI MISHRA VS	// TIKIRI /148 /2022 ()
449	ABLAPL/0007713/2023	STATE OF ODISHA CHINMAYA MOHANTY VS	JAJATI KISHORE MOHANTY VS	// ASTARANGA /120 /2023 ()
450	ABLAPL/0007714/2023	STATE OF ODISHA ALEKHA BEHERA VS	SUSANTA KUMAR BARAL VS	// CUTTACK SADAR /301 /2023 ()
451	ABLAPL/0007715/2023	STATE OF ODISHA NITYANANDA PATRA VS	GOUTAM CHARAN ROUT VS	// NIALI /198 /2023 ()
452	ABLAPL/0007716/2023	STATE OF ODISHA SIPUN @ SOUBHAGYA RANJAN SETHI VS	KASHINATH PATTNAIK VS	// CUTTACK SADAR /260 /2023 ()
453	ABLAPL/0007717/2023	STATE OF ODISHA GULSAN @ HIDAYAT ALLI VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// DHENKANAL SADAR /169 /1997 () //

ORISSA HIGH COURT**FILING REPORT AS ON :18/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0007718/2023	MILU BARAL VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	BALANGA /118 /2023 () //
455	ABLAPL/0007719/2023	PRASANTA KUMAR POLAI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /362 /2023 () //
456	ABLAPL/0007720/2023	SK. DOSTMAHAMMAD @ SK. DASMAHAMAD VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KARANJIA /184 /2023 () //
457	ABLAPL/0007721/2023	SARBESWAR BEHURA VS STATE OF ODISHA	CHITTARANJAN SWAIN VS	BALICHANDRAPUR /236 /2023 () //
458	ABLAPL/0007722/2023	SARATHI MESWA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	BOUDH /222 /2023 () //
459	ABLAPL/0007723/2023	TRINATH JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /173 /2023 () //
460	ABLAPL/0007724/2023	NIHAR KISHOR RAY VS STATE OF ODISHA	DEBABRATA DAS VS	DHUSURI /201 /2023 () //
461	ABLAPL/0007725/2023	PRABHATI BHOLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /230 /2023 () //
462	ABLAPL/0007726/2023	JAGANNATH JENA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARI /220 /2023 () //
463	ABLAPL/0007727/2023	GOVINDA CHANDRA BEHERA @ GOVINDA BEHERAAMITAV TRIPATHY VS STATE OF ODISHA	VS VS	KHANDAPARA /156 /2023 () //
464	ABLAPL/0007728/2023	BHAGABATI MANNA VS STATE OF ODISHA	PRABHU PADARBINDA PARIDA VS	BALIKUDA /132 /2023 () //
465	ABLAPL/0007729/2023	SUKADEV@ SUKADEBA MANNA	PRABHU PADARBINDA PARIDA	BALIKUDA /132 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0007730/2023	SRIMANTA MANNA	PRABHU PADARBINDA PARIDA	BALIKUDA /132 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0007731/2023	SUBHASH KUMAR SAMAL	ADITI HOTA	TALCHER TOWN /410 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0007732/2023	ANAND BALIARSINGH @ ANANDA BALIARSINGH	JANGYA PRAKASH PARIDA	JODAPADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0007733/2023	RASHMIRANJAN BALIARSINGH @ RASHMI BALIARSINGH @ RASHMI BALIARSINGH	RASHMI BALIARSINGH @ RASHMI BALIARSINGH	JODAPADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0007734/2023	MANOJ BALIARSINGH @ MANOJ BALIARSINGH	JANGYA PRAKASH PARIDA	JODAPADAR /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0007735/2023	SUBASH CHANDRA BANKA	DIPTI RANJAN BHOKTA	POTTANGI /87 /2023
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0007736/2023	KIRAN MALIK	MAHIMANANDA SWAIN	PATTAMUNDAI /350 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0007737/2023	RAMESH CHANDRA PATRA	GOUTAM CHARAN ROUT	NIALI /198 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0007738/2023	MADHUSMITA MOHANTY	PRABHU PRASANNA BEHERA	MANGALA BAG /197 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0007739/2023	KANHAYALAL AGARWALLA	GOURI MOHAN RATH	BARBIL /138 /2018
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0007740/2023	MAMI DEHURY	BIRANCHI NARAYAN SAMAL	MOTANGA /173 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :18/07/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0007741/2023	STATE OF ODISHA KARTTIK NAYAK VS	BIDYALOK MOHAPATRA VS	// GOPALPRASAD /172 /2023 ()
478	ABLAPL/0007742/2023	STATE OF ODISHA PRADEEP DAS VS	SUKANTA KUMAR NAYAK (2) VS	// DHUSURI /132 /2023 ()
479	ABLAPL/0007743/2023	STATE OF ODISHA MANGAL HANSDAH VS	BIBEKANANDA MOHAPATRA VS	// JAMDA PS /107 /2022 ()
480	ABLAPL/0007744/2023	STATE OF ODISHA JITEN SATNAMI VS	BHARAT CHANDRA PANDA VS	// RAIGHAR /214 /2022 ()
481	ABLAPL/0007745/2023	STATE OF ODISHA BUBU @ SUBASHISH MOHAPATRA VS	DIBYAJYOTI SAHOO VS	// SAHADEV KHUNTA /290 /2023 ()
482	ABLAPL/0007746/2023	STATE OF ODISHA BHABAGRAHI GOCHHAYAT VS	SUKANTA KUMAR NAYAK (2) VS	// AUL /534 /2023 ()
483	ABLAPL/0007747/2023	STATE OF ODISHA RAJESH KUMAR NAYAK VS	RAKESH KUMAR NAYAK VS	// BHADRAK RURAL /302 /2023 ()
484	ABLAPL/0007748/2023	STATE OF ODISHA BANDITA MOHANTY @ BISWABANDITA PRIYADARSHINI VS	RAKESH KUMAR NAYAK VS	// PIPLI /271 /2023 ()
485	ABLAPL/0007749/2023	STATE OF ODISHA JYOSHNRANI SAHOO VS	RAKESH KUMAR NAYAK VS	// PIPLI /268 /2023 ()
486	ABLAPL/0007750/2023	STATE OF ODISHA RATIKANTA SINGH VS	PRAKASH KUMAR PRATAP VS	// BALICHANDRAPUR /239 /2023 ()
487	ABLAPL/0007751/2023	STATE OF ODISHA SUNIL PUHAN VS	SUKANTA KUMAR NAYAK (2) VS	// BHANDARIPOKHARI /7 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :18/07/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0007752/2023	SUMANYU SAHU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KARANJIA /160 /2023 () //
489	ABLAPL/0007753/2023	FAKIRA @ MIRIJALBRAHIM BEG VS STATE OF ODISHA	SATYARANJAN SATPATHY VS	KAMAKHYANAGAR /280 /2023 () //
490	ABLAPL/0007754/2023	SHIBA SHANKAR PATRA @ JITU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /327 /2023 () //
491	ABLAPL/0007755/2023	SUDHIR KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	SULIAPADA /18 /2023 () //
492	ABLAPL/0007756/2023	PURNA CHANDRA BISWAL VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	CAPITAL P.S. /101 /2023 () //
493	ABLAPL/0007757/2023	CHANDAN NAIK VS STATE OF ODISHA	PRAVASH CH JENA VS	KHANDAPARA /99 /2023 () //
494	ABLAPL/0007758/2023	HULA PRADHAN @ JAGDISH PRADHAN @ HULA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /327 /2023 () //
495	ABLAPL/0007759/2023	DEEPAK CHANDRA MISHRA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	BHARATPUR PS /216 /2023 () //
496	ABLAPL/0007760/2023	BRUNDABAN PAIKARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /230 /2023 () //
497	ABLAPL/0007761/2023	DILLIP KUMAR DEBATA VS STATE OF ODISHA(VIG.)	BAIDHAR SAHOO VS	ROURKELA VIGILANCE /5 /2020 () //
498	ABLAPL/0007762/2023	ABHAYA KUMAR MALLICK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /395 /2023 () //
499	ABLAPL/0007763/2023	NIRUPAMA PADHAN	J.N.PANDA	BISWANATHPUR /16 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	ABLAPL/0007764/2023	VS STATE OF ODISHA GANESWAR MAHALLIK VS STATE OF ODISHA	VS NIRANJAN PANDA VS	() // KANTAMAL /140 /2019 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/07/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2023 GUAP/1/2019	LALIT KU.GHANA-MP	M/S.B.S.PANIGRAHI
2	31/2023 WPCRL/109/2021	PADURAM NAIK-MP	SHANTI PRAKASH MOHANTY
3	36/2023 CRLMA/230/2023	RASHMITA PALAI-MP	BRAHMANANDA DAS
4	92/2023 JCRLA/9/2023	SANDHYA NAG-MP	MR. AMITAV TRIPATHY
5	93/2023 JCRLA/9/2023	SANDHYA NAG-MP	MR. AMITAV TRIPATHY
6	132/2023 WPC(OAC)/2694/2018	CHINMAYA KUMAR PARHI-MP	
7	156/2023 SA/88/2001	MANGA ORAM-MP	TUSAR KUMAR MISHRA
8	237/2023 MATA/121/2023	RAMESH CHANDRA MAHARANA-MP	JYOTI PATNAIK
9	271/2023 RVWPET/303/2023	MOHAN KANHAR-MP	SAILABALA JENA
10	272/2023 RVWPET/304/2023	SASMIT KUMAR SAHU-MP	DURGA PRASAD JENA
11	273/2023 RVWPET/305/2023	COMMISSIONER CUM-SECRETARY,SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES	MANORANJAN PADHY
12	274/2023 RVWPET/305/2023	COMMISSIONER CUM-SECRETARY,SOCIAL SECURITY AND EMPLOYMENT OF PERSONS WITH DISABILITIES	MANORANJAN PADHY
13	298/2023 CONTC/2902/2012	PRATAP KUMAR MOHANTY-MP	M/S. SANJIB MOHANTY
14	299/2023 CONTC/377/2020	BIBHUTI BHUSAN SAHOO-MP	AMIT PRASAD BOSE
15	300/2023 CONTC/2403/2023	ARCHANA SAHU-MP	MR. P.K.MOHAPATRA
16	301/2023 CONTC/2404/2023	PRAVATI SWAIN-MP	MR. P.K.MOHAPATRA
17	509/2023 CRLREV/132/2023	CHAPALA GANAPATHI RAO-MP	MANORANJAN PADHY
18	510/2023 CRLREV/369/2023	PRAMOD KUMAR BINDHANI-MP	PUSPAMITRA MOHAPATRA
19	511/2023 CRLREV/55/2023	RAMCHARAN DEBATA-MP	SACHIDANANDA PADHEE
20	512/2023 CRLREV/370/2023	SUNITA MOHANANDIA-MP	PRASANNA KUMAR MISHRA
21	559/2023 FAO/318/2023	M.D., M/S. MILK MANTRA DAIRY PVT. LTD., KHURDA-MISUSANTA SEKHAR PARIDA	
22	560/2023 FAO/315/2023	D.M.(T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD., CUTACK-MANINDRA SAMANTARAY	
23	561/2023 FAO/265/2023	THE HANDAL MANAGER, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR-MP	
24	562/2023 FAO/319/2023	B.M, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
25	563/2023 FAO/320/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
26	564/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

27	FAO/320/2023 565/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
28	FAO/320/2023 567/2023	M/S. ARJAS STEEL PRIVATE LTD.-MP	SARVAVID SUBASH PRADHAN
29	FAO/321/2023 568/2023	M/S. ARJAS STEEL PRIVATE LTD.-MP	SARVAVID SUBASH PRADHAN
30	FAO/321/2023 570/2023	CHITTA RANJAN SAHU-MP	SUBHASHIS MISHRA
31	FAO/322/2023 725/2023	SUVANKAR ROY @ NEIL-MP	CHITRA PADHI
32	RSA/301/2023 726/2023	SULOCHANA SAW-MP	M/S.DEBARAJ MOHANTY
33	RSA/93/2017 727/2023	SULOCHANA SAW-MP	M/S.DEBARAJ MOHANTY
34	RSA/93/2017 728/2023	SULOCHANA SAW-MP	M/S.DEBARAJ MOHANTY
35	RSA/93/2017 729/2023	CHANDRAKANTI PANDA-MP	DWARIKA PRASAD MOHANTY
36	RSA/314/2022 730/2023	CHANDRAKANTI PANDA-MP	DWARIKA PRASAD MOHANTY
37	RSA/314/2022 731/2023	CHATURBHUJA KUMBHAR-MP	M/S.AMIT PR.BOSE
38	RSA/261/2015 732/2023	CHATURBHUJA KUMBHAR-MP	M/S.AMIT PR.BOSE
39	RSA/261/2015 733/2023	CHATURBHUJA KUMBHAR-MP	M/S.AMIT PR.BOSE
40	RSA/261/2015 735/2023	DANDAPATI BASANTA RAO-MP	RAMESH CHANDRA PRADHAN
41	RSA/300/2023 736/2023	KAMALA DAS-MP	M/S.ASHOK MUKHERJI, ANKITA MUKHERJI
42	RSA/114/2004 737/2023	KAMALA DAS-MP	M/S.ASHOK MUKHERJI
43	RSA/114/2004 738/2023	KAMALA DAS-MP	M/S.ASHOK MUKHERJI
44	RSA/114/2004 745/2023	M/S. KCS PVT. LTD., ROURKELA-MP	SUVENDU KUMAR RAY
45	CMP/782/2023 746/2023	BIJAY KESHARI ROUT-MP	BIBEKANANDA BHUYAN
46	CMP/402/2023 747/2023	SK.MOHIUDDIN-MP	SUBHA KUMAR MISHRA
47	CMP/783/2023 748/2023	ANANTA CHARAN SAMANTARAY-MP	ARUN KUMAR MISHRA
48	CMP/784/2023 749/2023	ORISSA RASHTRABHASA PARISHAD, PURI-MP	BIBEKANANDA BHUYAN
49	CMP/785/2023 979/2023	NANDU @ NANDAN NAIK-MP	BHARAT BHUSAN ROUSTRAY
50	BLAPL/7279/2023 980/2023	SARAT KUMAR GOUDA@BULU-MP	BIBHUTI RANJAN MOHANTY
51	BLAPL/7579/2023 981/2023	ALOK RANJAN UDGATA-MP	DUSHMANTA SAHOO
52	BLAPL/6507/2023 982/2023	SONU KUMAR JENA-MP	SMRUTI RANJAN ROUT
53	BLAPL/6436/2023 1196/2023	BASANT KU.PANI-MP	M/S.BIRANCHI NR.RATH
54	MACA/962/2012 1197/2023	BADAL BIHARI-MP	BIRANCHI NARAYAN RATH
55	MACA/704/2023 1198/2023	PUNAM BIHARI-MP	BIRANCHI NARAYAN RATH
56	MACA/705/2023 1199/2023	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
57	MACA/599/2023 1200/2023	CHOLA MANDALAM INSURANCE COMPANY LTD.-MP	G.P.DUTTA
	MACA/458/2023		

58	1201/2023 MACA/319/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
59	1202/2023 MACA/596/2023	CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.-MP	G.P.DUTTA
60	1203/2023 MACA/608/2023	D.M, THE ORIENTAL INSURANCE CO.LTD.-MP	G.P.DUTTA
61	1204/2023 MACA/652/2023	THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD	PRANMOD KUMAR TRIPATHY
62	1205/2023 MACA/652/2023	THE LEGAL MANAGER, NATIONAL INSURANCE CO. LTD	PRANMOD KUMAR TRIPATHY
63	1206/2023 MACA/607/2020	ORIENTAL INSURANCE CO. LTD-MP	PRAKASH KUMAR MOHANTY
64	1207/2023 MACA/706/2023	SARASWATI BEHERA-MP	GYANALOKA MOHANTY
65	1208/2023 MACA/706/2023	SARASWATI BEHERA-MP	GYANALOKA MOHANTY
66	1209/2023 MACA/284/2023	NEW INDIA ASSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
67	1210/2023 MACA/246/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
68	1211/2023 MACA/246/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
69	1212/2023 MACA/246/2021	M/S. ORIENTAL INSURANCE COMPANY LIMITED-MP	ADAM ALI KHAN
70	1319/2023 ABLAPL/3741/2023	KAMALA SETHY-MP	
71	1320/2023 ABLAPL/4326/2023	SUDHIR NAG @ SUDIRA NAG-MP	
72	1321/2023 ABLAPL/6230/2023	MILI PADHY @ RANJIT KUMAR PADHY-MP	
73	1322/2023 ABLAPL/4650/2023	JUGDHAR HARIJAN-MP	
74	1323/2023 ABLAPL/4649/2023	DHARAM SINGH-MP	
75	1324/2023 ABLAPL/4636/2023	DABU @ KRUSHNA NAYAK-MP	
76	1325/2023 ABLAPL/7394/2023	NIBEDITA PANIGRAHI-MP	DHIRENDRA KUMAR MOHAPATRA
77	1326/2023 ABLAPL/6186/2023	PRASANTA KUMAR HATI @ PRASANTA HATI-MP	
78	1327/2023 ABLAPL/12758/2022	RANJAN SINGH-MP	CHANDAN SAMANTARAY
79	1646/2023 CRLA/773/2023	MAMATA DAS-MP	PRASAD KUMAR PATNAIK
80	1647/2023 CRLA/773/2023	MAMATA DAS-MP	PRASAD KUMAR PATNAIK
81	1648/2023 CRLA/775/2023	K. HARIBANDHU REDDY-MP	AMULYA RATNA PANDA
82	1649/2023 CRLA/775/2023	K. HARIBANDHU REDDY-MP	AMULYA RATNA PANDA
83	1650/2023 CRLA/203/2022	BALARAM NAIK-MP	BINI MISHRA
84	1651/2023 CRLA/202/2022	AJIT KUMAR GIRI-MP	BINI MISHRA
85	1652/2023 CRLA/527/2017	KAMESWAR NAHAK@NAYAK-MP	M/S. BASUDEV PUJARI,B.K.NAYAK,S.K. PRADHAN,M
86	1653/2023 CRLA/776/2023	SANJIT KUMAR GOUDA-MP	TUKUNA KUMAR MISHRA
87	1654/2023 CRLA/776/2023	SANJIT KUMAR GOUDA-MP	TUKUNA KUMAR MISHRA
88	1655/2023 CRLA/776/2023	SANJIT KUMAR GOUDA-MP	TUKUNA KUMAR MISHRA
89	1656/2023	LABANI SETHI-MP	NIRANJAN PANDA

90	CRLA/777/2023 1657/2023	LABANI SETHI-MP	NIRANJAN PANDA
91	CRLA/777/2023 1658/2023	LABANI SETHI-MP	NIRANJAN PANDA
92	CRLA/777/2023 1659/2023	BIRENDRA PRADHAN-MP	NIRANJAN PANDA
93	CRLA/778/2023 1660/2023	BIRENDRA PRADHAN-MP	NIRANJAN PANDA
94	CRLA/778/2023 1661/2023	CHANDAN BEHERA-MP	NIRANJAN PANDA
95	CRLA/779/2023 1662/2023	BIRENDRA PRADHAN-MP	NIRANJAN PANDA
96	CRLA/778/2023 1663/2023	CHANDAN BEHERA-MP	NIRANJAN PANDA
97	CRLA/779/2023 1664/2023	CHANDAN BEHERA-MP	NIRANJAN PANDA
98	CRLA/779/2023 1665/2023	INDRA BADRA-MP	JAGAJIT PANDA
99	CRLA/780/2023 1666/2023	INDRA BADRA-MP	JAGAJIT PANDA
100	CRLA/780/2023 1667/2023	JAGAT KISHORE SETHY-MP	CHANDANA MISHRA
101	CRLA/782/2023 1668/2023	JAGAT KISHORE SETHY-MP	CHANDANA MISHRA
102	CRLA/782/2023 1669/2023	JAGAT KISHORE SETHY-MP	CHANDANA MISHRA
103	CRLA/782/2023 1670/2023	MINA SAHOO-MP	PRASANNA KU PARHI
104	CRLA/237/2020 1671/2023	MINA SAHOO-MP	PRASANNA KU PARHI
105	CRLA/237/2020 2195/2023	PRAMOD KUMAR BINDHANI-MP	PUSPAMITRA MOHAPATRA
106	CRLMC/3097/2023 2196/2023	SANTOSH KUMAR PRADHAN @ LIKUN @ SANTOSH PRADHAN	BHARAT BHUSAN ROURAY
107	CRLMC/3100/2023 2197/2023	DILESWAR PATEL-MP	SURYA NARAYAN SATPATHY
108	CRLMC/3101/2023 2198/2023	KISHORE KUMAR NAYAK-MP	BIBHU PRASAD DAS
109	CRLMC/3104/2023 2199/2023	SABITA MOHANTY-MP	BIBHU PRASAD DAS
110	CRLMC/3105/2023 2200/2023	SAKTI PRASAD RATH-MP	PRAKASH RANJAN BARIK
111	CRLMC/418/2023 2201/2023	KALIA @ SATYABRATA SAHU-MP	SATYAJIT MOHAPATRA 2
112	CRLMC/3106/2023 2202/2023	SNEHAPRABHA DAS-MP	DEBASIS SARANGI
113	CRLMC/3107/2023 2203/2023	JYOTSNA PAIKRAY-MP	BIJAYA KUMAR RAGADA
114	CRLMC/3109/2023 2204/2023	JAGAT JIVAN PANI-MP	SIVA SANKAR CHAINI
115	CRLMC/2410/2023 2205/2023	LAXMIKANT CHHOTRAY-MP	
116	CRLMC/1992/2023 2206/2023	BABULI SAHU-MP	B.P.B. BAHALI
117	CRLMC/3117/2023 2207/2023	RUDRA PRASANNA HOTA-MP	BHAGABAT PRASAD RATH
118	CRLMC/3118/2023 2208/2023	RUDRA PRASANNA HOTA-MP	BHAGABAT PRASAD RATH
119	CRLMC/3118/2023 2209/2023	ANANTA MANDAL-MP	ACHYUTANANDA PATTANAIAK
120	CRLMC/3119/2023 2210/2023	UTTAM ISRANI-MP	JAJATI KESHARI KHUNTIA
	CRLMC/3120/2023		

121	2211/2023 CRLMC/3122/2023	BISWAJEET BADAJENA-MP	MANMAYA KUMAR DASH
122	4311/2023 WA/85/2023	LALIT RANJAN ADHIKARI-MP	PRATYASISH MOHANTY
123	4312/2023 WA/86/2023	MANOJ KUMAR SETHY-MP	BISWABIHARI MOHANTY
124	4313/2023 WA/88/2023	RUNESH KUMAR LAHAJAL-MP	BISWABIHARI MOHANTY
125	4314/2023 WA/1622/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
126	4315/2023 WA/1622/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
127	4316/2023 WA/1622/2023	STATE OF ODISHA-MP	DHANANJAYA MUND, A.G.A.
128	4317/2023 WA/1745/2022	STATE OF ODISHA-MP	BISWA BIHARI MOHANTY
129	4318/2023 WA/1623/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
130	4319/2023 WA/1623/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
131	4320/2023 WA/1623/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
132	4321/2023 WA/1624/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
133	4322/2023 WA/1624/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
134	4323/2023 WA/1624/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
135	4324/2023 WA/1626/2023	DR MANORANJAN MALLICK-MP	ABHIRAM SWAIN
136	4325/2023 WA/1627/2023	GIRIDHARI BAG-MP	SURAJ MOHANTY
137	4326/2023 WA/1625/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
138	4327/2023 WA/1625/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
139	4328/2023 WA/1625/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
140	4329/2023 WA/1628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
141	4330/2023 WA/1628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
142	4331/2023 WA/1628/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
143	4332/2023 WA/1490/2022	SHRI SATYA MAHIMA DHARMA BIJE MAHIMA GADI, JORAND KUMAR TRIPATHY	
144	4333/2023 WA/1629/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
145	4334/2023 WA/1629/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
146	4335/2023 WA/1629/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
147	4336/2023 WA/1631/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
148	4337/2023 WA/1631/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
149	4338/2023 WA/1631/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
150	4339/2023 WA/1630/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
151	4340/2023 WA/1630/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
152	4341/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A

153	WA/1630/2023 4342/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
154	WA/1632/2023 4343/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
155	WA/1632/2023 4344/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.G.A.
156	WA/1632/2023 4345/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
157	WA/1633/2023 4346/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
158	WA/1633/2023 4347/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
159	WA/1633/2023 4348/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
160	WA/1634/2023 4349/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
161	WA/1634/2023 4350/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
162	WA/1634/2023 4351/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MM PABH MISHRA
163	WA/1635/2023 4352/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MM PABH MISHRA
164	WA/1635/2023 4353/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH,	ABISRA BIP MISHRA
165	WA/1638/2023 4354/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH,	ABISRA BIP MISHRA
166	WA/1637/2023 4355/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MM PABH MISHRA
167	WA/1637/2023 4356/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MM PABH MISHRA
168	WA/1637/2023 4357/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH,	ABISRA BIP MISHRA
169	WA/1640/2023 4358/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH,	ABISRA BIP MISHRA
170	WA/1640/2023 4359/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
171	WA/1636/2023 4360/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
172	WA/1636/2023 4361/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
173	WA/1636/2023 4362/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
174	WA/1639/2023 4363/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
175	WA/1639/2023 4364/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
176	WA/1639/2023 4365/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
177	WA/1641/2023 4366/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
178	WA/1641/2023 4367/2023	STATE OF ODISHA-MP	SHAKTI PRASAD PANDA,A.G.A
179	WA/1641/2023 10724/2023	AMITA SAHOO-MP	BISWA RANJAN MAHARATH
180	WP(C)/22545/2023 10725/2023	SANKAR SAHU-MP	BISWARANJAN MAHARATHA
181	WP(C)/22547/2023 10726/2023	KALAKA BIJAYA LAKSHMI-MP	SHANTI PRAKASH MOHANTY
182	WP(C)/22551/2023 10727/2023	PARAMANANDA PANIGRAHY-MP	PRINCE PATNAIK
183	WP(C)/22552/2023 10728/2023	BIJAY KUMAR RANA-MP	SUVALAXMI DEVI
	WP(C)/21536/2023		

184	10729/2023 WP(C)/22555/2023	TRILOCHAN DAS-MP	RAJEET ROY
185	10730/2023 WP(C)/21536/2023	BIJAY KUMAR RANA-MP	SUVALAXMI DEVI
186	10731/2023 WP(C)/22555/2023	TRILOCHAN DAS-MP	RAJEET ROY
187	10732/2023 WP(C)/22561/2023	HEMANT KUMAR RATH-MP	BIRAJA PRASANNA DAS
188	10733/2023 WP(C)/22562/2023	MADAN MOHAN MOHANTY-MP	BALAKRUSHNA RAY
189	10734/2023 WP(C)/22565/2023	AJAY BEHERA-MP	PRAVA RANJAN MISHRA
190	10735/2023 WP(C)/5571/2023	JAGANNATH SETHY-MP	SANJIB MOHANTY
191	10736/2023 WP(C)/22566/2023	SONALI ICE PLANT, CUTTACK-MP	FALGUNI RAJGURU MOHAPATRA
192	10737/2023 WP(C)/22567/2023	JAJPUR DISTRICT STONE CRUSHER OWNERS ASSOCIATION, CUTTACK-MP	FALGUNI RAJGURU MOHAPATRA
193	10738/2023 WP(C)/22569/2023	BIJAYA KUMAR MOHARANA-MP	FALGUNI RAJGURU MOHAPATRA
194	10739/2023 WP(C)/21906/2023	M/S. LAXMI EXPORTS, VISAKHAPATNAM-MP	
195	10740/2023 WP(C)/34083/2020	GOURI SANKAR DAS-MP	BIMBISAR DASH
196	10741/2023 WP(C)/5753/2023	SUDHIR KUMAR SAHOO-MP	SASWATI MOHAPATRA
197	10742/2023 WP(C)/22572/2023	NILA VIDHU KUMAR-MP	AGASTI KANUNGO
198	10743/2023 WP(C)/22573/2023	ABEDUR RAHEMAN-MP	AJIT KUMAR SAHOO
199	10744/2023 WP(C)/22574/2023	SANATAN THELA-MP	RAMESH CHANDRA SAHOO
200	10745/2023 WP(C)/22575/2023	LAXMI SOREN-MP	MAHESWAR MOHANTY
201	10746/2023 WP(C)/22577/2023	CHANDAN KUMAR BEHERA-MP	RADHIKA HANS
202	10747/2023 WP(C)/22578/2023	PRATIKSHYA SAHU-MP	RADHIKA HANS
203	10748/2023 WP(C)/22579/2023	JAGABANDHU PATRA-MP	RADHIKA HANS
204	10749/2023 WP(C)/11527/2023	GANESH SPONGE PVT. LTD., BBSR-MP	AMIT PATTNAIK
205	10750/2023 WP(C)/22580/2023	PRANGYA PARIMITA PARIDA-MP	RADHIKA HANS
206	10751/2023 WP(C)/11170/2023	SAHADEV NAYAK-MP	
207	10752/2023 WP(C)/22582/2023	RANJAN KUMAR PATRA-MP	RADHIKA HANS
208	10753/2023 WP(C)/19609/2021	UPENDRA KUMAR SINGH-MP	GYANESWAR SATPATHY
209	10754/2023 WP(C)/18079/2023	M/S. SRI GOPAL STORE-MP	KSHIROD KUMAR SAHOO
210	10755/2023 WP(C)/22584/2023	AJAYA BISWAL-MP	RADHIKA HANS
211	10756/2023 WP(C)/4129/2023	BANAMALI PRADHAN-MP	
212	10757/2023 WP(C)/22585/2023	RAJ KUMAR PANDA-MP	RADHIKA HANS
213	10758/2023 WP(C)/15877/2021	JALADHAR SAMAL-MP	GYANA RANJAN SETHI
214	10759/2023 WP(C)/15877/2021	JALADHAR SAMAL-MP	GYANA RANJAN SETHI
215	10760/2023	SUDHANSU KUMAR PRUSTY-MP	SUBASH CHANDRA PUSPALAKA

216	WP(C)/22586/2023 10761/2023	ANKIT AGGARWAL-MP	PRAFULLA KUMAR RATH
217	WP(C)/22588/2023 10762/2023	BIJAYA KUMAR BEHERA-MP	NRUSINGH CHARAN ROUT
218	WP(C)/22589/2023 10763/2023	BALARAM MISHRA-MP	VIJAYA KAR
219	WP(C)/22591/2023 10764/2023	SANJAY KUMAR PADHY-MP	KARUNAKAR RATH
220	WP(C)/21684/2023 10765/2023	PURNA CHANDRA PRADHAN-MP	KALI PRASAD MOHANTY
221	WP(C)/22599/2023 10766/2023	PRADIPTA KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
222	WP(C)/17946/2023 10767/2023	RAMESHA CHANDRA SAHOO-MP	KUNAL KUMAR SWAIN
223	WP(C)/18972/2023 10768/2023	NIRANJAN BEHERA-MP	SHASHI BHUSAN JENA
224	WP(C)/13249/2022 10769/2023	SAGAR KUMAR BISWAL-MP	RABINDRA KUMAR PATNAIK
225	WP(C)/31678/2022 10770/2023	BHARAT CHANDRA SAHOO-MP	RABINDRA KUMAR PATNAIK
226	WP(C)/31956/2022 10771/2023	JANAKI SAHOO-MP	BANSHIDHAR BAUG
227	WP(C)/22619/2023 10772/2023	SAKUNTALA BISWAL-MP	DAYANANDA MOHAPATRA
228	WP(C)/5930/2019 10773/2023	SAKUNTALA BISWAL-MP	M/S.PRASANTA KUMAR SAHOO
229	WP(C)/5930/2019 10774/2023	SAKUNTALA BISWAL-MP	M/S.PRASANTA KUMAR SAHOO
230	WP(C)/5930/2019 10775/2023	RAMESH CHANDRA NAYAK-MP	ROHIT RANJAN RAY
231	WP(C)/18525/2023 10776/2023	M/S. Z. ENGINEERS AND CONSTRUCTION PVT LTD. CUTTACK	BANSHIDHAR BAUG
232	WP(C)/22622/2023 10777/2023	JHARANA BHOI-MP	ARJUNA CHARANA BEHERA
233	WP(C)/22620/2023 10778/2023	RAMESH CHANDRA NAYAK-MP	ROHIT RANJAN RAY
234	WP(C)/18525/2023 10779/2023	DILLIP KUMAR SAHOO-MP	BIDYADHAR MANSINGA
235	WP(C)/22623/2023 10780/2023	DILLIP KUMAR SAHOO-MP	BIDYADHAR MANSINGA
236	WP(C)/22625/2023 10781/2023	MINATI RATHA-MP	SANGRAM JENA
237	WP(C)/25592/2022 10782/2023	NIRUPAMA NAYAK-MP	BHASKAR CHANDRA PANDA
238	WP(C)/22632/2023 10783/2023	BIJAYA KUMAR ROUT-MP	DAYANANDA MOHAPATRA
239	WP(C)/22633/2023 10784/2023	SIMANCHAL MAJHI-MP	AKASH KUMAR PATAJOSHI
240	WP(C)/9291/2004 10785/2023	JAMINIKANTA BEHERA-MP	SUDHANSHU SEKHAR PRATAP
241	WP(C)/8429/2022 10786/2023	G.SATYAJYOTI-MP	SRIKAR RATH
242	WP(C)/37274/2021 10787/2023	SAILABALA PATRA-MP	RADHIKA HANS
243	WP(C)/22638/2023 10788/2023	RAJENDRA CHOUDHURY-MP	RADHIKA HANS
244	WP(C)/22641/2023 10789/2023	RISHIRAJ MEHER-MP	JIBAN RANJAN DASH
245	WP(C)/22643/2023 10790/2023	CHAITANYA LUHURA-MP	PRASANTA KUMAR SATAPATHY
246	WP(C)/22646/2023 10791/2023	PRADEEP RANJAN BEURA-MP	PRIYA RANJAN MISHRA
	WP(C)/22648/2023		

247	10792/2023 WP(C)/20229/2023	SUSANTA KUMAR MOHANTY-MP	
248	10793/2023 WP(C)/22650/2023	BIBINDRA KUMAR BEHERA-MP	NIROD KUMAR SAHU
249	10794/2023 WP(C)/22652/2023	NIHAR RANJAN BEHERA-MP	GYANA RANJAN SETHI
250	10795/2023 WP(C)/2618/2017	KEDAR BAGARTI-MP	MR.L.N.RAYATSINGH,M/S UPENDRA SAMAL,C.D.SAHA
251	10796/2023 WP(C)/21074/2022	NRUSHINGAHA PANDA-MP	
252	10797/2023 WP(C)/27557/2022	M/S DURGA SAW MILL, BHADRAK-MP	SIVA SANKAR CHAINI
253	10798/2023 WP(C)/22657/2023	SK. SATTAR ALI-MP	PURNA CHANDRA MISHRA
254	10799/2023 WP(C)/22656/2023	MAHESWAR PANDA-MP	RADHIKA HANS
255	10800/2023 WP(C)/19860/2023	S.K.D. ASSOCIATES, CUTTACK-MP	
256	10801/2023 WP(C)/19802/2023	S.K.D ASSOCIATES, CUTTACK-MP	
257	10802/2023 WP(C)/22660/2023	M/S. ARSS INFRASTRUCTURE PROJECTS LTD. BBSR-MP	SIDHANT DWIBEDI
258	10803/2023 WP(C)/29068/2020	BISWARANJAN TARAI-MP	S.C.SAMANTARAY
259	10804/2023 WP(C)/22665/2023	LAXMIKANTA PADHY-MP	ALOK KUMAR PANDA
260	10805/2023 WP(C)/22666/2023	BISWADEV PANDA-MP	ULLASH CHANDRA MOHANTY
261	10806/2023 WP(C)/12301/2019	NARAYAN PRADHAN-MP	M/S.P.C.ACHARYA
262	10807/2023 WP(C)/22668/2023	SUNIL KUMAR PANDA-MP	ASHOK KUMAR MISRA
263	10808/2023 WP(C)/22672/2023	SOUMYA RANJAN NAYAK-MP	SAROJ KUMAR PADHI
264	10809/2023 WP(C)/22674/2023	LUCKY PRUSTY-MP	TRILOCHAN NANDA
265	10810/2023 WP(C)/15194/2023	BIRENDRA KUMAR BISWAL-MP	AVIJIT PATNAIK
266	10811/2023 WP(C)/22679/2023	DEVARANJAN DANG-MP	KALPATARU PANIGRAHI
267	10812/2023 WP(C)/15194/2023	BIRENDRA KUMAR BISWAL-MP	AVIJIT PATNAIK
268	10813/2023 WP(C)/22682/2023	SURESH KUMAR SAHU-MP	SUKANTA KUMAR DALAI
269	10814/2023 WP(C)/9268/2023	KUNJA BIHARI MOHANTA-MP	SAMIR KUMAR MISHRA
270	10815/2023 WP(C)/22688/2023	SAROJINI KAR-MP	DIPTIRANJAN MOHAPATRA
271	10816/2023 WP(C)/22695/2023	M/S TATA STEEL LTD., DHENKANAL-MP	ADITYA MISHRA
272	10817/2023 WP(C)/22697/2023	SRUTI PRAGYAN SWAIN-MP	SAUBHAGYA KUMAR SAMAL
273	10818/2023 WP(C)/22698/2023	SUJATA RAY-MP	SAUBHAGYA KUMAR SAMAL
274	10819/2023 WP(C)/22696/2023	SATYA PRAKASH SWAIN-MP	SAUBHAGYA KUMAR SAMAL
275	10820/2023 WP(C)/25677/2020	PRAHALLAD KUMAR DEB-MP	SATYABRATA MOHANTY..1
276	10821/2023 WP(C)/22702/2023	BHABA KRUSHNA MOHANTY-MP	BUDHADEV ROUSTRAY
277	10822/2023 WP(C)/22703/2023	RABINDRA DAS-MP	BIBEKANANDA BHUYAN
278	10823/2023	M/S. PRINTLINK COMPUTER AND COMMUNICATION PVT.LTD., BBSR-MP	ANIL KUMAR MOSE

279	WP(C)/15050/2023 10824/2023	BABULU HEMBRAM-MP	DR. JITENDRA KUMAR LENKA
280	WP(C)/22884/2022 10825/2023	KUANR MARNDY-MP	DR. JITENDRA KUMAR LENKA
281	WP(C)/22886/2022 10826/2023	ANUSAYA MAHAKUR @ MAHAKUD @ ROUT-MP	AMITABH PRADHAN
282	WP(C)/22706/2023 10827/2023	SK. ASAD ALI-MP	JAJATI KESHARI KHUNTIA
283	WP(C)/22708/2023 10828/2023	V.S. JEEVAN SANGRAM-MP	AMIT PRASAD BOSE
284	WP(C)/22709/2023 10829/2023	GOURANGA CHARAN BARIK-MP	MANORANJAN MISHRA
285	WP(C)/22711/2023 10830/2023	HARSHA BEHERA-MP	
286	WP(C)/19848/2023 10831/2023	GANGADHAR JENA-MP	
287	WP(C)/34511/2022 10832/2023	JAYANANDA GOSWAMI-MP	
288	WP(C)/10158/2023 10833/2023	PRIYABRAT SATHUA-MP	LAXMIKANTA MOHANTY
	WP(C)/22717/2023		